

**Naxalite Movement in Bihar**

9565. DR. G.S. RAJHANS:  
SHRIMATI MADHUREE  
SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any study has been made of the socio-economic factors behind the naxalite movement in Bihar;

(b) if so, the significant features of the study; and

(c) the manner in which Union Government contemplate assisting the State Government in the implementation of the conceived programme?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) A Central Team lead by Dr. Manmohan Singh made a study in 1982.

(b) Naxalism in Bihar as well as in other parts of the country is rooted in the exploitation of economically and socially weaker sections of the society on account of land reforms not being implemented effectively and the benefits of economic development not reaching these sections adequately. It has been felt that law and order machinery should also intervene to defend the landless against the social exploitation by the land owning class in addition to strict enforcement of law and order

(c) Another Central Team headed by Secretary, Planning Commission visited Bihar in April, 1988, to assist the State Government in finalizing detailed plans of socio-economic development in the affected area. Apart from above, State Government is being assisted in streamlining its law enforcement and intelligence gathering machinery.

[*Translation*]

**Relaxation in Physical Standard to Hill Areas Persons for Recruitment in Delhi Police**

9566. SHRI HARISH RAWAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the people of hill areas of Uttar Pradesh have been given some relaxations in the norms prescribed for physical fitness for recruitment in paramilitary forces;

(b) if so, whether these relaxations are also given for recruitment in Delhi Police; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) Yes, Sir.

(c) They are given height relaxation upto 5 cms.

[*English*]

**Revision of Pension of Territorial Army Officers**

9567. SHRI JANAK RAJ GUPTA: Will the Minister of DEFENCE be pleased to state

(a) whether the pension of Territorial Army Officers has been revised as per recommendations of the Fourth Pay Commission;

(b) if not, the reasons thereof;

(c) the number of officers in receipt of such pension; and

(d) whether their family pensions have also been revised?